

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-305**  
TO BE ANSWERED ON-19.07.2018  
**DEVELOPMENT OF SOLAR CITY SCHEME**

305. SHRIMATI RAMA DEVI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether Bihar has not been included so far in the Development of Solar Cities scheme;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the time by which Bihar is likely to be included in the said scheme meant for development of solar cities?

**ANSWER**

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)  
(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy under its scheme 'Development of Solar Cities' had accorded 'in-principle' approval for development of Gaya in Bihar as a Solar City. This scheme got over in March, 2017 with the completion of 12th Plan and, hence, no further cities can be sanctioned in Bihar under this scheme.

\*\*\*\*\*